

Rajasthan's share in hydro power projects in Punjab

†1215. SHRI ASHK ALI TAK:

SHRI NARAYAN LAL PANCHARIYA:

Will the Minister of POWER be pleased to state:

(a) whether any agreement has been signed between the Central Government and the State Governments of Punjab, Haryana and Rajasthan regarding share in hydro power projects of Punjab;

(b) if so, whether Rajasthan's share has been determined in the projects mentioned in the agreement;

(c) if not, the reasons therefor;

(d) whether the Central Government contemplates referring claims regarding Rajasthan's share in Punjab's hydro power projects to the Supreme Court for its opinion; and

(e) if not, the reasons therefor and the details of steps to be taken by Central Government for determining the share of Rajasthan in the projects mentioned in the agreement?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (e) An agreement was reached between the States of Punjab, Haryana and Rajasthan and Government of India on 10.05.1984 wherein it was agreed that in view of the claims raised by Haryana and Rajasthan for sharing of power in Anandpur Sahib Hydel Project, Mukerian Hydel Project, Thein Dam project, UBDC Stage-II and Shahpur Kandi hydel Scheme, the Government of India shall refer the matter to the Hon'ble Supreme Court for its opinion. The opinion of the Hon'ble Supreme Court was to be sought on whether the States of Rajasthan and Haryana are entitled to a share in the power generated from these hydel schemes and in case they are, what would be the share of each State.

However, subsequently in the discussions held between the Chief Ministers of Punjab, Haryana and Rajasthan on 29-30 July, 1992 and 6th August, 1992, a consensus was reached not to refer the matter to the Hon'ble Supreme Court. It was also decided that the States would come to a reasonable agreement through mutual consultations. In order to resolve the issue amicably, a number of formal and informal discussions have taken place. However, no consensus has emerged so far due to the divergent views of the stakeholder States.

† Original notice of the question was received in Hindi.